

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :16-11-2022

Date : 16.11.2022										
S.L. No.	C.A.N No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	101469/2022	16.11.2022	ABLAP L-9972/2020	S SAHOO	GENERAL		Order Dtd. 2022-04-13			(Seat No -)
2	101470/2022	16.11.2022	SA-130/1981	T K MOHANTY	GENERAL		Judgement Dtd. 1990-07-03			(Seat No -)
3	101471/2022	16.11.2022	MACA-893/2012	T MOHAPATRA	GENERAL		Order Dtd. 2022-11-12		MISC. APPEAL SEC.	(Seat No - 7)
4	101472/2022	16.11.2022	OJC-1868/1993	JAMBESWARI SUBUDHI	GENERAL		Order Dtd. 1994-12-22 Compromise Petition,		WRIT BRANCH-6	(Seat No - 35)
5	101473/2022	16.11.2022	OJC-13387/1999	A K ROUL	GENERAL		Order Dtd. 2017-04-05		WRIT BRANCH-7	(Seat No - 15)
6	101474/2022	16.11.2022	CONTC - 5483/2022	A N LENKA	GENERAL		Order Dtd. 2022-11-11			(Seat No -)

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7	10147 5/2022	16.11. 2022	RSA- 247/2 019	YASHOBA NTA DAS	GEN ERA L		Judgement Dtd. 2022- 10-20			(S ea t No - 15)
8	10147 6/2022	16.11. 2022	MATA- 69/20 11	R K BEHERA	GEN ERA L		Order Dtd. 2014-09-10		FIRST APPEA L	(S ea t No - 8)
9	10147 7/2022	16.11. 2022	WP (C) - 18720 /2021	S S BISWAL	GEN ERA L		Order Dtd. 2021-07-01			(S ea t No - 8)
10	10147 8/2022	16.11. 2022	WP (C) - 19652 /2014	DEBASIS PUROHIT	GEN ERA L		Order Dtd. 2022-09-12			(S ea t No - 8)
11	10147 9/2022	16.11. 2022	WP (C) - 23670 /2022	S K MOHAPAT RA	GEN ERA L		Order Dtd. 2022-09-23			(S ea t No - 8)
12	10148 0/2022	16.11. 2022	WP (C) - 23670 /2022	S K MOHAPAT RA	GEN ERA L		Order Dtd. 2022-09-23			(S ea t No - 8)
13	10148 1/2022	16.11. 2022	WP (C) - 23670 /2022	S K MOHAPAT RA	GEN ERA L		Order Dtd. 2022-09-23			(S ea t No - 8)
14	10148 2/2022	16.11. 2022	WP (C) - 23670 /2022	S K MOHAPAT RA	GEN ERA L		Order Dtd. 2022-09-23			(S ea t No - 8)
15	10148 3/2022	16.11. 2022	WP (C) -	G N BARIK	GEN ERA		Entire Order		WRIT BRANC	(S ea

	2		7715/ 2011		L				H-1	t No - 1)
1 6	10148 4/202 2	16.11. 2022	WP (C) - 12968 /2021	YASHOBA NTA DAS	GEN ERA L		Order Dtd. 2021-12-08		WRIT BRANC H-4	(S ea t No - 27)
1 7	10148 5/202 2	16.11. 2022	WP (C) - 19849 /2012	P K DASH	GEN ERA L		Entire Order		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 0)
1 8	10148 6/202 2	16.11. 2022	WP (C) - 18159 /2012	P K DASH	GEN ERA L		Entire Order		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 0)
1 9	10148 7/202 2	16.11. 2022	WP (C) - 17100 /2006	P K DASH	GEN ERA L		PetitionAnnexure, Misc .case, Counter, Entire Order, Entire Document,			(S ea t No - 12 0)
2 0	10148 8/202 2	16.11. 2022	WP (C) - 12827 /2003	S K SAHU	GEN ERA L		Entire Order		WRIT BRANC H-4	(S ea t No - 37)
2 1	10148 9/202 2	16.11. 2022	WP (C) - 18146 /2012	P K DASH	GEN ERA L		Entire Order			(S ea t No - 37)
2 2	10149 0/202 2	16.11. 2022	WP (C) - 33978 /2020	P K DASH	GEN ERA L		Order Dtd. 2021-02- 24Misc.case,		WRIT BRANC H-2	(S ea t No - 7)
2	10149	16.11.	WP (C)	A DAS	GEN		Order Dtd. 2022-07-11			(S

3	1/2022	2022	- 11353 /2022		ERA L					ea t No - 7)
2 4	10149 2/2022	16.11. 2022	WP (C) - 28577 /2021	ANIL SAHOO	GEN ERA L		Order Dtd. 2021-09-17			(S ea t No - 7)
2 5	10149 3/2022	16.11. 2022	WP (C) - 18838 /2012	P K DASH	GEN ERA L		Entire Order			(S ea t No - 7)
2 6	10149 4/2022	16.11. 2022	WP (C) - 18839 /2012	P K DASH	GEN ERA L		Entire Order			(S ea t No - 7)
2 7	10149 5/2022	16.11. 2022	WP (C) - 18596 /2012	P K DASH	GEN ERA L		Entire Order		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 0)
2 8	10149 6/2022	16.11. 2022	WPC (O AC) - 3821/ 2014	J PRADHAN	GEN ERA L		Order Dtd. 2022-08-04			(S ea t No - 12 0)
2 9	10149 7/2022	16.11. 2022	WPC (O A) - 2836/ 2018	K K NATH	GEN ERA L		Order Dtd. 2022-09-22			(S ea t No - 12 0)
3 0	10149 8/2022	16.11. 2022	WPC (O AC) - 1643/ 2017	S K BEHERA	GEN ERA L		Order Dtd. 2022-09-05			(S ea t No - 12 0)
3 1	10149 9/2022	16.11. 2022	WPC (O AC) -	S K BEHERA	GEN ERA		PetitionAnnexure,Enti re Order,			(S ea

	2		1643/ 2017		L					t No - 12 0)
3 2	10150 0/202 2	16.11. 2022	WPC (O AC) - 1440/ 2019	J PRADHAN	GEN ERA L			Order Dtd. 2022-10-11		(S ea t No - 12 0)
3 3	10150 1/202 2	16.11. 2022	WP (C) - 27727 /2022	P. K. LENKA	C.O .	COUR T NO. 4		Order Dtd. 2022-11-14		(S ea t No - 12 0)
3 4	10150 2/202 2	16.11. 2022	CONTC - 3711/ 2022	M/S. BANABIH ARI RAY	C.O .	COUR T NO. 3 OLD		Order Dtd. 2022-11-14		(S ea t No - 12 0)
3 5	10150 3/202 2	16.11. 2022	CONTC - 4142/ 2022	D. BISWAL	C.O .	COUR T NO. 3 OLD		Order Dtd. 2022-11-14		(S ea t No - 12 0)
3 6	10150 4/202 2	16.11. 2022	CONTC - 4143/ 2022	D. BISWAL	C.O .	COUR T NO. 3 OLD		Order Dtd. 2022-11-14		(S ea t No - 12 0)
3 7	10150 5/202 2	16.11. 2022	CONTC (CPC) - 35/20 14	P K BEHERA	C.O .	COUR T NO. 3 OLD		Order Dtd. 2022-11-14		(S ea t No - 12 0)
3 8	10150 6/202 2	16.11. 2022	CONTC - 4794/ 2022	BHARAT BEHERA	C.O .	COUR T NO. 3 OLD		Order Dtd. 2022-11-14		(S ea t No - 12 0)

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39	101507/2022	16.11.2022	WP (C) - 24054/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-11-14			(Seat No - 120)
40	101508/2022	16.11.2022	CONTC - 5427/2022	H. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
41	101509/2022	16.11.2022	WP (C) - 30085/2022	K DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
42	101510/2022	16.11.2022	CONTC - 3715/2022	M/S. BANABIHARI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
43	101511/2022	16.11.2022	CONTC - 6569/2022	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
44	101512/2022	16.11.2022	WP (C) - 29912/2022	G N SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
45	101513/2022	16.11.2022	WP (C) - 10118/2020	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11			(Seat No - 120)
46	101514/2022	16.11.2022	WP (C) - 13331	D BISWAL	C.O.	COURT NO.	Order Dtd. 2022-11-14			(Seat

			/2022			6			No - 12 0)
4 7	10151 5/202 2	16.11. 2022	WP (C) - 29093 /2022	D BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 12 0)
4 8	10151 6/202 2	16.11. 2022	CONTC - 6652/ 2022	R. C. MUDULI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 12 0)
4 9	10151 7/202 2	16.11. 2022	WP (C) - 29768 /2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 12 0)
5 0	10151 8/202 2	16.11. 2022	WP (C) - 28803 /2022	LAXMIDH AR SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 12 0)
5 1	10151 9/202 2	16.11. 2022	WP (C) - 10256 /2022	K SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-11-14		(S ea t No - 12 0)
5 2	10152 0/202 2	16.11. 2022	WP (C) - 6143/ 2022	M R BARIK	C.O .	COUR T NO. 6	Order Dtd. 2022-11-14		(S ea t No - 12 0)
5 3	10152 1/202 2	16.11. 2022	CONTC - 3058/ 2022	S K RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 12 0)

54	10152 2/2022	16.11. 2022	WP (C) - 4659/ 2021	P K DEO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No - 120)
55	10152 3/2022	16.11. 2022	CONTC - 3091/ 2022	SWAPNA SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
56	10152 4/2022	16.11. 2022	CONTC - 3088/ 2022	SWAPNA SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
57	10152 5/2022	16.11. 2022	CONTC - 944/2 022	P C BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
58	10152 6/2022	16.11. 2022	CONTC - 3092/ 2022	SWAPNA SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
59	10152 7/2022	16.11. 2022	WP (C) - 28742 /2022	BIKRAM SAMAL	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
60	10152 8/2022	16.11. 2022	WP (C) - 30329 /2022	M NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 120)
61	10152 9/2022	16.11. 2022	CONTC - 927/2 022	SUMANTA DAS	C.O .	COURT NO. 3	Order Dtd. 2022-11-14			(Seat No

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6 2	10153 0/202 2	16.11. 2022	WP (C) - 3786/ 2022	RAJAT DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-11-14		WRIT BRANC H-1	(S ea t No - 4)
6 3	10153 1/202 2	16.11. 2022	CONTC - 3089/ 2022	SWAPNA SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 4)
6 4	10153 2/202 2	16.11. 2022	CONTC - 3100/ 2022	KAMALAK ANT NATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 4)
6 5	10153 3/202 2	16.11. 2022	CONTC - 3026/ 2022	ASUTOSH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 4)
6 6	10153 4/202 2	16.11. 2022	CONTC - 3566/ 2022	D. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 4)
6 7	10153 5/202 2	16.11. 2022	WA- 1415/ 2022	S P SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14			(S ea t No - 4)
6 8	10153 6/202 2	16.11. 2022	CONTC - 5787/ 2022	D. BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 4)
6 9	10153 7/202 2	16.11. 2022	WA- 1415/ 2022	M BARAL	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14			(S ea t No - 4)
7 0	10153 8/202	16.11. 2022	WP (C) -	KARTIK CHANDRA	C.O .	COUR T	Order Dtd. 2022-11-14			(S ea

	2		12285/2022	TRIPATHY		NO. 6				t No - 4)
71	101539/2022	16.11.2022	CONTC - 925/2022	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 4)
72	101540/2022	16.11.2022	CONTC - 926/2022	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 4)
73	101541/2022	16.11.2022	WP (C) - 29450/2022	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14	WRIT BRANCH-6		(Seat No - 35)
74	101542/2022	16.11.2022	CONTC - 6346/2022	PRAVAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11			(Seat No - 35)
75	101543/2022	16.11.2022	CONTC - 6347/2022	PRAVAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11			(Seat No - 35)
76	101544/2022	16.11.2022	CONTC - 6348/2022	PRAVAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11			(Seat No - 35)
77	101545/2022	16.11.2022	WP (C) - 23597/2022	KAMALAKANT NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-09			(Seat No - 35)
78	101546/2022	16.11.2022	CONTC -	PRAVAT BEHERA	C.O.	COURT	Order Dtd. 2022-11-11			(Seat

	2		6349/ 2022			NO. 2 OLD				t No - 35)
7 9	10154 7/202 2	16.11. 2022	WP (C) - 29799 /2022	PITAMBA R PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 35)
8 0	10154 8/202 2	16.11. 2022	CONTC - 3620/ 2022	S P SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 35)
8 1	10154 9/202 2	16.11. 2022	WA- 139/2 022	M NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-11-11			(S ea t No - 35)
8 2	10155 0/202 2	16.11. 2022	WP (C) - 21520 /2022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14			(S ea t No - 35)
8 3	10155 1/202 2	16.11. 2022	WP (C) - 930/2 022	DEBENDR A SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14			(S ea t No - 35)
8 4	10155 2/202 2	16.11. 2022	WP (C) - 24394 /2022	L D SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022-11-11			(S ea t No - 35)
8 5	10155 3/202 2	16.11. 2022	WP (C) - 28729 /2022	M K DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 35)

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86	101554/2022	16.11.2022	WP (C) - 28727/2022	M K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 35)
87	101555/2022	16.11.2022	WP (C) - 28723/2022	M K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 35)
88	101556/2022	16.11.2022	WP (C) - 22499/2016	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11			(Seat No - 35)
89	101557/2022	16.11.2022	WP (C) - 21549/2021	S.PATTA NAIK	C.O.	COURT NO. 3	Order Dtd. 2022-11-14			(Seat No - 35)
90	101558/2022	16.11.2022	WP (C) - 727/2017	G. SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2022-11-11			(Seat No - 35)
91	101559/2022	16.11.2022	CRLMP - 1488/2022	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-11-15		WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
92	101560/2022	16.11.2022	MATA-86/2020	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14		FIRST APPEAL	(Seat No - 1)
93	101561/2022	16.11.2022	MATA-150/2017	ABHINASH SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2022-11-03			(Seat No

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94	10156 2/2022	16.11. 2022	MATA- 13/20 20	J. PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-02			(S ea t No - 1)
95	10156 3/2022	16.11. 2022	MATA- 82/20 12	P.K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-14			(S ea t No - 1)
96	10156 4/2022	16.11. 2022	WPCRL - 125/2 022	J. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14			(S ea t No - 1)
97	10156 5/2022	16.11. 2022	WPCRL - 141/2 022	MANASI PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14		WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
98	10156 6/2022	16.11. 2022	WP (C) - 29951 /2022	A.T. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14		WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
99	10156 7/2022	16.11. 2022	WP (C) - 29244 /2022	K.K. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15		WRIT BRANC H-4	(S ea t No - 37)
100	10156 8/2022	16.11. 2022	WP (C) - 26308 /2022	DR.PURU SOTTAM CHULI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 37)
101	10156 9/2022	16.11. 2022	WP (C) - 30067 /2022	PRAKASH KUMAR JENA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-14			(S ea t No -)

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102	101570/2022	16.11.2022	WP (C) - 30305/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 37)
103	101571/2022	16.11.2022	WP (C) - 30137/2022	G.R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 37)
104	101572/2022	16.11.2022	WP (C) - 30149/2022	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 37)
105	101573/2022	16.11.2022	CONTC - 3777/2022	M/S. AUROBINDA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 37)
106	101574/2022	16.11.2022	WP (C) - 30143/2022	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 37)
107	101575/2022	16.11.2022	WP (C) - 33018/2020	A K ROUL	C.O.	COURT NO. 3	Order Dtd. 2022-11-15			(Seat No - 37)
108	101576/2022	16.11.2022	CONTC - 3714/2022	M/S. BANABIHARI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 37)
10	101577/2022	16.11.2022	WP (C) -	BISWAJI T DAS	C.O.	COURT	Order Dtd. 2022-11-15			(S ea

9	2		19246 /2022			NO. 3 OLD				t No - 37)
1 1 0	10157 8/202 2	16.11. 2022	CONTC - 3713/ 2022	M/S. BANABIH ARI RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 37)
1 1 1	10157 9/202 2	16.11. 2022	WP (C) - 14740 /2019	P. R. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-11-10			(S ea t No - 37)
1 1 2	10158 0/202 2	16.11. 2022	WP (C) - 11206 /2022	S K DWIVEDI	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 37)
1 1 3	10158 1/202 2	16.11. 2022	WP (C) - 30119 /2022	A.K. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 37)
1 1 4	10158 2/202 2	16.11. 2022	WP (C) - 24926 /2022	S. K. BHANJAD EO	C.O .	COUR T NO. 1	Order Dtd. 2022-09-28			(S ea t No - 37)
1 1 5	10158 3/202 2	16.11. 2022	WP (C) - 29971 /2022	SWAPNA SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 37)
1 1 6	10158 4/202 2	16.11. 2022	WP (C) - 29584 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 37)

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117	101585/2022	16.11.2022	WP (C) - 21608/2022	RAJAT DAS	C.O.	COURT NO. 4	Order Dtd. 2022-11-14			(Seat No - 37)
118	101586/2022	16.11.2022	WP (C) - 28914/2022	S.K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 37)
119	101587/2022	16.11.2022	WP (C) - 21608/2022	ANANT DAS	C.O.	COURT NO. 4	Order Dtd. 2022-11-14			(Seat No - 37)
120	101588/2022	16.11.2022	WP (C) - 29598/2022	M.R. ROUTRAY	C.O.	COURT NO. 4	Order Dtd. 2022-11-15			(Seat No - 37)
121	101589/2022	16.11.2022	WP (C) - 28180/2022	NIRANJAN MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 37)
122	101590/2022	16.11.2022	WP (C) - 29599/2022	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-11-15			(Seat No - 37)
123	101591/2022	16.11.2022	WPC (O A) - 866/2015	RASMITA ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 37)
124	101592/2022	16.11.2022	WP (C) - 29602	M.R. ROUTRAY	C.O.	COURT NO.	Order Dtd. 2022-11-15			(Seat

			/2022			3 OLD				No - 37)
1 2 5	10159 3/202 2	16.11. 2022	WPC (O APPC) - 83/20 15	YASHOBA NT DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14			(S ea t No - 37)
1 2 6	10159 4/202 2	16.11. 2022	ABLAP L- 7248/ 2022	L N RATSING H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 37)
1 2 7	10159 5/202 2	16.11. 2022	ABLAP L- 4473/ 2022	B P TANGA	C.O .	COUR T NO. 7	Order Dtd. 2022-11-15			(S ea t No - 37)
1 2 8	10159 6/202 2	16.11. 2022	WPC (O AC) - 803/2 008	AMRESH MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14			(S ea t No - 37)
1 2 9	10159 7/202 2	16.11. 2022	ABLAP L- 8044/ 2022	J P KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 8)
1 3 0	10159 8/202 2	16.11. 2022	ABLAP L- 8044/ 2022	P K LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 8)
1 3 1	10159 9/202 2	16.11. 2022	ABLAP L- 8091/ 2022	B R MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 8)
1 3 2	10160 0/202 2	16.11. 2022	WP (C) - 28720	M. K. DAS	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t

			/2022			2 OLD				No - 8)
1 3 3	10160 1/202 2	16.11. 2022	ABLAP L- 8100/ 2022	S K PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 8)
1 3 4	10160 2/202 2	16.11. 2022	WP (C) - 29670 /2022	SOMANAT H BARDHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 8)
1 3 5	10160 3/202 2	16.11. 2022	WP (C) - 25841 /2022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 8)
1 3 6	10160 4/202 2	16.11. 2022	ABLAP L- 7292/ 2022	L.N.RAY ATSINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 8)
1 3 7	10160 5/202 2	16.11. 2022	WP (C) - 29856 /2022	AMRESH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 8)
1 3 8	10160 6/202 2	16.11. 2022	WP (C) - 22501 /2016	G. SUNDARA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-11			(S ea t No - 8)
1 3 9	10160 7/202 2	16.11. 2022	WP (C) - 22505 /2016	G. SUNDARA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-11			(S ea t No - 8)
1 4 0	10160 8/202 2	16.11. 2022	ABLAP L- 16157 /2019	M/S ASHOK KUMAR PRADHAN	C.O .	COUR T NO. 7	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4	10160 9/202	16.11. 2022	WP (C) -	G. SUNDARA	C.O .	COUR T	Order Dtd. 2022-11-11			(S ea

1	2		22506 /2016			NO. 7				t No - 8)
1 4 2	10161 0/202 2	16.11. 2022	ABLAP L- 12294 /2019	GANESH SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4 3	10161 1/202 2	16.11. 2022	WP (C) - 22497 /2016	G. SUNDARA	C.O .	COUR T NO. 7	Order Dtd. 2022-11-11			(S ea t No - 8)
1 4 4	10161 2/202 2	16.11. 2022	CRLA- 622/2 022	B R MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4 5	10161 3/202 2	16.11. 2022	WP (C) - 29607 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4 6	10161 4/202 2	16.11. 2022	WP (C) - 29610 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4 7	10161 5/202 2	16.11. 2022	WP (C) - 29376 /2022	D.BEHER A	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4 8	10161 6/202 2	16.11. 2022	WP (C) - 29375 /2022	D.BEHER A	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 8)
1 4 9	10161 7/202 2	16.11. 2022	CMAPL - 571/2 022	BIKRAM BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-11-14			(S ea t No - 8)
1	10161	16.11.	RSA-	BIKRAM	C.O	COUR	Order Dtd. 2022-11-14			(S

50	8/2022	2022	89/2013	BEHERA	.	T NO. 7				eat No - 8)
151	101619/2022	16.11.2022	WP (C) - 27060/2022	D.B. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S eat No - 8)
152	101620/2022	16.11.2022	WP (C) - 29373/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S eat No - 8)
153	101621/2022	16.11.2022	WP (C) - 30139/2022	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S eat No - 8)
154	101622/2022	16.11.2022	WP (C) - 29372/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(S eat No - 8)
155	101623/2022	16.11.2022	RSA- 282/2022	P C MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-11-15			(S eat No - 8)
156	101624/2022	16.11.2022	WA- 147/2019	S.B.UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(S eat No - 8)
157	101625/2022	16.11.2022	WA- 113/2018	MR.TAPAN KU.JENA SAMANTA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-11-14			(S eat No - 8)
158	101626/2022	16.11.2022	WA- 113/2018	MR.TAPAN KU.JENA SAMANTA	C.O.	CHIEF JUSTICE' S	Order Dtd. 2022-11-14			(S eat No -

						COURT				8)
159	101627/2022	16.11.2022	WP (C) - 29606/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 8)
160	101628/2022	16.11.2022	WA-469/2013	P C MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		M.J.C.	(Seat No - 1)
161	101629/2022	16.11.2022	WP (C) - 29384/2022	D.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-15			(Seat No - 1)
162	101630/2022	16.11.2022	WP (C) - 29585/2022	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-15			(Seat No - 1)
163	101631/2022	16.11.2022	WP (C) - 29571/2022	RANJIT KUMAR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
164	101632/2022	16.11.2022	WP (C) - 29378/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
165	101633/2022	16.11.2022	WP (C) - 30368/2022	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
166	101634/2022	16.11.2022	WP (C) - 29975/2022	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)

167	101635/2022	16.11.2022	WP (C) - 29577/2022	M.R. ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
168	101636/2022	16.11.2022	WP (C) - 27365/2022	JAYADEB A BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
169	101637/2022	16.11.2022	WP (C) - 29379/2022	D.BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
170	101638/2022	16.11.2022	WP (C) - 29268/2022	R K BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
171	101639/2022	16.11.2022	WP (C) - 29581/2022	M.R. ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
172	101640/2022	16.11.2022	WP (C) - 29380/2022	D.BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
173	101641/2022	16.11.2022	WP (C) - 29826/2022	M KAR	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 1)
174	101642/2022	16.11.2022	RPFAM - 277/2022	RABI SAMAL	C.O .	COURT NO. 20	Order Dtd. 2022-11-10			(Seat No - 1)
175	101643/2022	16.11.2022	WP (C) - 29588/2022	M.R. ROUTRAY	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 1)

										1)
176	101644/2022	16.11.2022	WP (C) - 29381/2022	D.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 1)
177	101645/2022	16.11.2022	CONTC - 2189/2022	S.K.BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 1)
178	101646/2022	16.11.2022	WP (C) - 29590/2022	M.R.ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 1)
179	101647/2022	16.11.2022	WP (C) - 29383/2022	D.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 1)
180	101648/2022	16.11.2022	CMP-969/2022	P.BASTIA	C.O.	COURT NO. 20	Order Dtd. 2022-11-15		WRIT BRANCH-8	(Seat No - 43)
181	101649/2022	16.11.2022	WP (C) - 29591/2022	M.R.ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
182	101650/2022	16.11.2022	WP (C) - 29593/2022	M.R.ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
183	101651/2022	16.11.2022	CMP-979/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2022-11-15		WRIT BRANCH-8	(Seat No - 43)

184	101652/2022	16.11.2022	WP (C) - 29594/2022	M.R. ROUTRAY	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
185	101653/2022	16.11.2022	WP (C) - 29596/2022	M.R. ROUTRAY	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
186	101654/2022	16.11.2022	CMP- 1061/2022	B. PANDA	C.O .	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
187	101655/2022	16.11.2022	WP (C) - 29597/2022	M.R. ROUTRAY	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
188	101656/2022	16.11.2022	CMP- 744/2022	RABI NARAYAN BEHERA	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
189	101657/2022	16.11.2022	WP (C) - 27701/2022	P N NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 43)
190	101658/2022	16.11.2022	CMP- 1073/2022	DEBENDRA SWAIN	C.O .	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
191	101659/2022	16.11.2022	WP (C) - 27704/2022	P N NAYAK	C.O .	COURT NO. 3	Order Dtd. 2022-11-15			(Seat No - 43)

						OLD				-43)
192	101660/2022	16.11.2022	CMP-1051/2022	H.K.PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
193	101661/2022	16.11.2022	WP (C) - 27705/2022	P N NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 43)
194	101662/2022	16.11.2022	WP (C) - 29407/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 43)
195	101663/2022	16.11.2022	WP (C) - 27706/2022	P N NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 43)
196	101664/2022	16.11.2022	CMP-928/2022	M.R.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
197	101665/2022	16.11.2022	WP (C) - 23038/2013	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
198	101666/2022	16.11.2022	WP (C) - 29411/2022	D.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
1	10166	16.11.	CMP-	S.K.	C.O	COUR	Order Dtd. 2022-11-15			(S

99	7/2022	2022	957/2022	MISHRA .	T NO. 20				eat No - 43)
2000	101668/2022	16.11.2022	WP (C) - 29938/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14		(Seat No - 43)
2001	101669/2022	16.11.2022	WP (C) - 29425/2022	D.BEHERA	C.O .	COURT NO. 20	Order Dtd. 2022-11-15		(Seat No - 43)
2002	101670/2022	16.11.2022	WP (C) - 29935/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14		(Seat No - 43)
2003	101671/2022	16.11.2022	WP (C) - 29934/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14		(Seat No - 43)
2004	101672/2022	16.11.2022	WP (C) - 29446/2022	D.BEHERA	C.O .	COURT NO. 20	Order Dtd. 2022-11-15		(Seat No - 43)
2005	101673/2022	16.11.2022	CMP-1050/2022	P.K. PANI	C.O .	COURT NO. 20	Order Dtd. 2022-11-15		(Seat No - 43)
2006	101674/2022	16.11.2022	WP (C) - 29933/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14		(Seat No -

										43)
207	101675/2022	16.11.2022	WP (C) - 30302/2022	P.C. PANI	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
208	101676/2022	16.11.2022	WP (C) - 29932/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
209	101677/2022	16.11.2022	WP (C) - 29928/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
210	101678/2022	16.11.2022	WP (C) - 29626/2022	D.BEHERA	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
211	101679/2022	16.11.2022	WP (C) - 30286/2022	SUBASH CH PANI	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
212	101680/2022	16.11.2022	WP (C) - 29929/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 20	Order Dtd. 2022-11-14			(Seat No - 43)
213	101681/2022	16.11.2022	WP (C) - 30297/2022	SUBASH CH PANI	C.O .	COURT NO. 20	Order Dtd. 2022-11-15			(Seat No - 43)
21	101682/2022	16.11.2022	WP (C) -	BRAJA MOHAN	C.O .	COURT	Order Dtd. 2022-11-14			(Seat

4	2		29947 /2022	SARANGI		NO. 20				t No - 43)
2 1 5	10168 3/202 2	16.11. 2022	WP (C) - 29628 /2022	D.BEHER A	C.O .	COUR T NO. 20	Order Dtd. 2022-11-15			(S ea t No - 43)
2 1 6	10168 4/202 2	16.11. 2022	WP (C) - 29939 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-14			(S ea t No - 43)
2 1 7	10168 5/202 2	16.11. 2022	WP (C) - 29983 /2022	R.K. SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-14			(S ea t No - 43)
2 1 8	10168 6/202 2	16.11. 2022	WP (C) - 29000 /2022	CHHABI RANA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-15			(S ea t No - 43)
2 1 9	10168 7/202 2	16.11. 2022	WP (C) - 29634 /2022	D.BEHER A	C.O .	COUR T NO. 20	Order Dtd. 2022-11-15			(S ea t No - 43)
2 2 0	10168 8/202 2	16.11. 2022	WP (C) - 28953 /2022	S NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2022-11-15			(S ea t No - 43)
2 2 1	10168 9/202 2	16.11. 2022	WP (C) - 29260 /2019	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14		WRIT BRANC H-8	(S ea t No - 39

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2 2 2	10169 0/202 2	16.11. 2022	WP (C) - 29638 /2022	D.BEHER A	C.O .	COUR T NO. 1	Order Dtd. 2022-11-15			(S ea t No - 39)
2 2 3	10169 1/202 2	16.11. 2022	WP (C) - 28994 /2022	B K SETHI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-11			(S ea t No - 39)
2 2 4	10169 2/202 2	16.11. 2022	WP (C) - 14612 /2019	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11-14			(S ea t No - 39)
2 2 5	10169 3/202 2	16.11. 2022	WP (C) - 28994 /2022	SURYAKA NTA DASMOHA PATRA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-11			(S ea t No - 39)
2 2 6	10169 4/202 2	16.11. 2022	WP (C) - 29330 /2022	T.K.NAY AK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14			(S ea t No - 39)
2 2 7	10169 5/202 2	16.11. 2022	WP (C) - 11646 /2022	A.K. PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-11-11			(S ea t No - 39)
2 2 8	10169 6/202 2	16.11. 2022	WP (C) - 29948 /2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 20	Order Dtd. 2022-11-14			(S ea t No - 39)
2 2 9	10169 7/202 2	16.11. 2022	WP (C) - 29943	BRAJA MOHAN SARANGI	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t

			/2022			20				No-39)
230	101698/2022	16.11.2022	WP (C) - 29330/2022	M.BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No-39)
231	101699/2022	16.11.2022	BLAPL - 10340/2022	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-11-15			(Seat No-39)
232	101700/2022	16.11.2022	WP (C) - 10988/2022	K K NATH	GENERAL		Order Dtd. 2022-05-09		WRIT BRANCH-7	(Seat No-18)
233	101701/2022	16.11.2022	CRLA-540/2019	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-11-14		CRIMINAL APPEAL	(Seat No-1)
234	101702/2022	16.11.2022	WP (C) - 29449/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No-1)
235	101703/2022	16.11.2022	CRLMA - 281/2022	J SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-11-14			(Seat No-1)
236	101704/2022	16.11.2022	BLAPL - 10489/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-11-15			(Seat No-1)
237	101705/2022	16.11.2022	BLAPL - 10453	D SETHI	C.O.	COURT NO.	Order Dtd. 2022-11-15			(Seat

			/2022			17				No - 1)
2 3 8	10170 6/202 2	16.11. 2022	CRLA- 494/2 022	R. K. MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15			(S ea t No - 1)
2 3 9	10170 7/202 2	16.11. 2022	WP (C) - 29449 /2022	M.BARAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14			(S ea t No - 1)
2 4 0	10170 8/202 2	16.11. 2022	BLAPL - 10438 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-15			(S ea t No - 1)
2 4 1	10170 9/202 2	16.11. 2022	CRLA- 489/2 022	R. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 1)
2 4 2	10171 0/202 2	16.11. 2022	BLAPL - 10428 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 17	Order Dtd. 2022-11-15			(S ea t No - 1)
2 4 3	10171 1/202 2	16.11. 2022	CRLA- 490/2 022	R. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 1)
2 4 4	10171 2/202 2	16.11. 2022	BLAPL - 10103 /2022	SOMANAT H MITRA	C.O .	COUR T NO. 17	Order Dtd. 2022-11-15			(S ea t No - 1)
2 4 5	10171 3/202 2	16.11. 2022	BLAPL - 10377 /2022	M NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-11-14			(S ea t No - 1)
2	10171	16.11.	WP (C)	T.K.NAY	C.O	CHIE	Order Dtd. 2022-11-14			(S

46	4/2022	2022	- 15410/2022	AK	.	F JUSTICE'S COURT				eat No - 1)
247	101715/2022	16.11.2022	BLAPL - 9009/2021	DILLIP KUMAR JENA	GENERAL		Order Dtd. 2022-05-18			(Seat No - 1)
248	101716/2022	16.11.2022	WP (C) - 29810/2022	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 1)
249	101717/2022	16.11.2022	CRLA-741/2018	A. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-11-29		CRIMINAL APPEAL	(Seat No - 5)
250	101718/2022	16.11.2022	WP (C) - 21132/2011	P K RATH	C.O.	COURT NO. 24	Order Dtd. 2022-11-15			(Seat No - 5)
251	101719/2022	16.11.2022	CRLA-733/2021	MANAS RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-11-14		CRIMINAL APPEAL	(Seat No - 1)
252	101720/2022	16.11.2022	WP (C) - 16767/2021	G.SUNDA RA	C.O.	COURT NO. 6	Order Dtd. 2022-11-15		WRIT BRANCH-5	(Seat No - 32)
253	101721/2022	16.11.2022	CRLA-82/2022	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-11-15			(Seat No - 32)
254	101722/2022	16.11.2022	WP (C) - 16767	B K PATI	C.O.	COURT NO.	Order Dtd. 2022-11-15		WRIT BRANCH-5	(Seat No - 32)

			/2021			6			No - 32)
2 5 5	10172 3/202 2	16.11. 2022	CRLMP - 2246/ 2022	PRATAP KUMAR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15		(S ea t No - 32)
2 5 6	10172 4/202 2	16.11. 2022	WP (C) - 16812 /2022	S K SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-11-11		(S ea t No - 32)
2 5 7	10172 5/202 2	16.11. 2022	WP (C) - 16812 /2022	J SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-11-11		(S ea t No - 32)
2 5 8	10172 6/202 2	16.11. 2022	WP (C) - 30116 /2022	K SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14		(S ea t No - 32)
2 5 9	10172 7/202 2	16.11. 2022	WP (C) - 30116 /2022	S MOHARAN A	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14		(S ea t No - 32)
2 6 0	10172 8/202 2	16.11. 2022	CRLA- 406/2 022	J. KAMILA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15		(S ea t No - 32)
2 6 1	10172 9/202 2	16.11. 2022	WP (C) - 30116 /2022	P C MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-11-14		(S ea t No - 32)

262	101730/2022	16.11.2022	CRLA-758/2017	M/S.SUBASH CHANDRA SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-11-14	CRIMINAL APPEAL	(Seat No - 2)
263	101731/2022	16.11.2022	WP (C) - 30116/2022	B K SETHI	C.O.	COURT NO. 3	Order Dtd. 2022-11-14		(Seat No - 2)
264	101732/2022	16.11.2022	CRLA-402/2022	J. KAMILA	C.O.	COURT NO. 5	Order Dtd. 2022-11-15		(Seat No - 2)
265	101733/2022	16.11.2022	WP (C) - 28874/2022	K K NATH	C.O.	COURT NO. 3	Order Dtd. 2022-11-15	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
266	101734/2022	16.11.2022	CONTC - 6394/2022	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11		(Seat No - 108)
267	101735/2022	16.11.2022	ABLAP L-10019/2022	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15		(Seat No - 108)
268	101736/2022	16.11.2022	WP (C) - 28779/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14		(Seat No - 108)
269	101737/2022	16.11.2022	WP (C) - 30021/2022	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14	WRIT BRANCH-1	(Seat No - 30)

270	101738/2022	16.11.2022	WP (C) - 30363/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14	WRIT BRANCH-4	(Seat No - 27)
271	101739/2022	16.11.2022	WP (C) - 21426/2022	SUBASH CHANDRA PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2022-11-15		(Seat No - 27)
272	101740/2022	16.11.2022	WP (C) - 30541/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15	WRIT BRANCH-8	(Seat No - 42)
273	101741/2022	16.11.2022	WP (C) - 25511/2022	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15	WRIT BRANCH-5	(Seat No - 32)
274	101742/2022	16.11.2022	WP (C) - 27194/2022	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15		(Seat No - 32)
275	101743/2022	16.11.2022	WP (C) - 21083/2022	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-11-14		(Seat No - 32)
276	101744/2022	16.11.2022	WP (C) - 15410/2022	J.R.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		(Seat No - 32)
277	101745/2022	16.11.2022	WP (C) - 24735/2022	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-11-14		(Seat No - 32)

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278	101746/2022	16.11.2022	WP (C) - 24735/2022	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 32)
279	101747/2022	16.11.2022	WP (C) - 28335/2022	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 32)
280	101748/2022	16.11.2022	WP (C) - 27112/2022	J.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14	WRIT BRANCH (DIVISION BENCH -2)		(Seat No - 115)
281	101749/2022	16.11.2022	WP (C) - 29815/2022	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 115)
282	101750/2022	16.11.2022	WA-670/2019	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-11-14			(Seat No - 115)
283	101751/2022	16.11.2022	WP (C) - 29604/2022	R K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 115)
284	101752/2022	16.11.2022	WP (C) - 29873/2022	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 115)
2	10175	16.11.	WA-	B.K.MOH	C.O	COUR	Order Dtd. 2022-11-10			(S

85	3/2022	2022	22/2019	ANTY	.	T NO. 3				eat No - 11 5)
286	101754/2022	16.11.2022	WP (C) - 26931/2022	BIKRAM BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
287	101755/2022	16.11.2022	WP (C) - 27712/2022	P N NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 11 5)
288	101756/2022	16.11.2022	WP (C) - 27703/2022	P N NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 11 5)
289	101757/2022	16.11.2022	WP (C) - 27710/2022	P N NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 11 5)
290	101758/2022	16.11.2022	WP (C) - 27708/2022	P N NAYAK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-11-15			(S ea t No - 11 5)
291	101759/2022	16.11.2022	WP (C) - 28025/2022	J PRADHAN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
292	101760/2022	16.11.2022	WP (C) - 25384/2011	K P BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 11 5)

										115)
293	10176 1/2022	16.11. 2022	WP (C) - 29881 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
294	10176 2/2022	16.11. 2022	WP (C) - 29878 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
295	10176 3/2022	16.11. 2022	WP (C) - 29875 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
296	10176 4/2022	16.11. 2022	WP (C) - 18869 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
297	10176 5/2022	16.11. 2022	WP (C) - 18867 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
298	10176 6/2022	16.11. 2022	WP (C) - 29911 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
299	10176 7/2022	16.11. 2022	BLAPL - 4015/ 2022	A.MOHAN TY	C.O .	COUR T NO. 8	Order Dtd. 2022-11-11			(S ea t No - 11 5)
300	10176 8/2022	16.11. 2022	WP (C) -	P L MISHRA	C.O .	COUR T	Order Dtd. 2022-11-14			(S ea

0	2		29907 /2022			NO. 3 OLD				t No - 11 5)
3 0 1	10176 9/202 2	16.11. 2022	WP (C) - 29869 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
3 0 2	10177 0/202 2	16.11. 2022	WP (C) - 29331 /2022	T.K.NAY AK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14			(S ea t No - 11 5)
3 0 3	10177 1/202 2	16.11. 2022	WP (C) - 29867 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
3 0 4	10177 2/202 2	16.11. 2022	WP (C) - 29854 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
3 0 5	10177 3/202 2	16.11. 2022	WP (C) - 29331 /2022	M.BARAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14			(S ea t No - 11 5)
3 0 6	10177 4/202 2	16.11. 2022	WP (C) - 29852 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11 5)
3 0 7	10177 5/202 2	16.11. 2022	WP (C) - 29849 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14			(S ea t No - 11

										5)
308	101776/2022	16.11.2022	WP (C) - 2167/2022	B.B.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No - 115)
309	101777/2022	16.11.2022	CRLA-99/2016	K. C. LENKA	C.O.	COURT NO. 5	Order Dtd. 2022-11-15		CRIMINAL APPEAL	(Seat No - 4)
310	101778/2022	16.11.2022	WP (C) - 29846/2022	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 4)
311	101779/2022	16.11.2022	WP (C) - 29844/2022	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 4)
312	101780/2022	16.11.2022	CRLA-626/2021	GANESH SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-04-05			(Seat No - 4)
313	101781/2022	16.11.2022	WP (C) - 29094/2022	P.K.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No - 4)
314	101782/2022	16.11.2022	WP (C) - 29872/2022	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 4)
315	101783/2022	16.11.2022	WP (C) - 29898/2022	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-14			(Seat No - 4)
31	101784/2022	16.11.2022	CRLA-150/2	R. B. MISHRA	C.O.	COURT	Order Dtd. 2022-11-15		CRIMINAL	(Seat

6	2		014			NO. 10		APPEAL	t No - 1)
3 1 7	10178 5/202 2	16.11. 2022	WP (C) - 29895 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 1)
3 1 8	10178 6/202 2	16.11. 2022	WP (C) - 29892 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 1)
3 1 9	10178 7/202 2	16.11. 2022	BLAPL - 4053/ 2022	R. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15		(S ea t No - 1)
3 2 0	10178 8/202 2	16.11. 2022	WP (C) - 29990 /2022	G.C.JEN A	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 2 1	10178 9/202 2	16.11. 2022	WP (C) - 29890 /2022	P L MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11-14		(S ea t No - 11 9)
3 2 2	10179 0/202 2	16.11. 2022	CRLRE V- 448/2 022	S. K. SINGH	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15		(S ea t No - 11 9)
3 2 3	10179 1/202 2	16.11. 2022	WP (C) - 7914/ 2022	P.K.PAN DA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-11-14		(S ea t No - 11 9)
3 2 4	10179 2/202 2	16.11. 2022	CRLA- 336/2 019	A. K. BISWAL	C.O .	COUR T NO.	Order Dtd. 2022-11-14	CRIMI NAL APPEAL	(S ea t

						24			L	No - 6)
325	101793/2022	16.11.2022	WP (C) - 14420/2022	P.N.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No - 6)
326	101794/2022	16.11.2022	CRLA-36/2014	R. B. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-13		CRIMINAL APPEAL	(Seat No - 1)
327	101795/2022	16.11.2022	WP (C) - 29437/2022	M.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14			(Seat No - 1)
328	101796/2022	16.11.2022	WP (C) - 10737/2014	MD.ABID	GENERAL			C C OF THE SURVEY KNOWING COMMISSIONER OF KENDRAPADA	WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
329	101797/2022	16.11.2022	WP (C) - 22683/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
330	101798/2022	16.11.2022	WP (C) - 22687/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
331	101799/2022	16.11.2022	WP (C) - 22686/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-14		WRIT BRANCH (DIVISION)	(Seat No -)

						COURT			BENCH-3)	117)
332	101800/2022	16.11.2022	WP (C) - 10412/2022	H.B.JENNA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-11			(Seat No - 117)
333	101801/2022	16.11.2022	WP (C) - 10412/2022	H.B.JENNA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-09			(Seat No - 117)
334	101802/2022	16.11.2022	WP (C) - 8964/2006	SK. MEHRULLA	GENERAL		Order Dtd. 2017-12-13		WRIT BRANCH-1	(Seat No - 30)
335	101803/2022	16.11.2022	WP (C) - 10412/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-11			(Seat No - 30)
336	101804/2022	16.11.2022	WP (C) - 26443/2022	I.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-11-09			(Seat No - 30)
337	101805/2022	16.11.2022	ABLAP L-14303/2022	SANJAY KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2022-11-28			(Seat No - 30)
338	101806/2022	16.11.2022	ABLAP L-14304/2022	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 30)
339	101807/2022	16.11.2022	ABLAP L-	KAMALAKANT	C.O.	COURT	Order Dtd. 2022-11-25			(Seat

9	2		14307 /2022	NATH		NO. 2				t No - 30)
3 4 0	10180 8/202 2	16.11. 2022	ABLAP L- 14308 /2022	JYOTI RANJAN NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 30)
3 4 1	10180 9/202 2	16.11. 2022	ABLAP L- 14309 /2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 2	Order Dtd. 2022-11-23			(S ea t No - 30)
3 4 2	10181 0/202 2	16.11. 2022	BLAPL - 9566/ 2021	R R DAS	C.O .	COUR T NO. 5	Order Dtd. 2022-11-14			(S ea t No - 30)
3 4 3	10181 1/202 2	16.11. 2022	ABLAP L- 14310 /2022	SUSANTA KUMAR LENKA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 30)
3 4 4	10181 2/202 2	16.11. 2022	ABLAP L- 14312 /2022	NIRANJA N MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-23			(S ea t No - 30)
3 4 5	10181 3/202 2	16.11. 2022	ABLAP L- 14315 /2022	A. KALASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 30)
3 4 6	10181 4/202 2	16.11. 2022	BLAPL - 763/2 022	B NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-14			(S ea t No - 30)

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3 4 7	10181 5/202 2	16.11. 2022	ABLAP L- 14274 /2022	MANOJ KUMAR MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 30)
3 4 8	10181 6/202 2	16.11. 2022	BLAPL - 4578/ 2022	R K MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15			(S ea t No - 30)
3 4 9	10181 7/202 2	16.11. 2022	ABLAP L- 14289 /2022	D. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 30)
3 5 0	10181 8/202 2	16.11. 2022	CRLRE V- 773/2 009	M. K. DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-14			(S ea t No - 30)
3 5 1	10181 9/202 2	16.11. 2022	ABLAP L- 14262 /2022	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-14			(S ea t No - 30)
3 5 2	10182 0/202 2	16.11. 2022	WP (C) - 20813 /2016	P.N.NAY AK	C.O .	COUR T NO. 8	Order Dtd. 2022-11-14		WRIT BRANC H-3	(S ea t No - 11)
3 5 3	10182 1/202 2	16.11. 2022	CRLMC - 2187/ 2016	M/S.PRA NAYANEE DASMOHA PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-09			(S ea t No - 11)
3 5 4	10182 2/202 2	16.11. 2022	ABLAP L- 14261	G.R. PATRA	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t

			/2022			2				No-11)
355	101823/2022	16.11.2022	CRLMC-55/2017	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-12-16		CRIMINAL MISC-3 (CRL.MIS)	(Seat No-9)
356	101824/2022	16.11.2022	BLAPL-10159/2022	G R JENA	C.O.	COURT NO. 5	Order Dtd. 2022-11-15			(Seat No-9)
357	101825/2022	16.11.2022	ABLAP L-14260/2022	A.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-11-14			(Seat No-9)
358	101826/2022	16.11.2022	CRLMC-3359/2022	NIRANJAN ROUT	C.O.	COURT NO. 12	Order Dtd. 2022-11-30			(Seat No-9)
359	101827/2022	16.11.2022	BLAPL-9060/2022	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2022-11-15			(Seat No-9)
360	101828/2022	16.11.2022	CRLMC-2900/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 12	Order Dtd. 2022-11-11			(Seat No-9)
361	101829/2022	16.11.2022	ABLAP L-14258/2022	S.K. SATPATHY	C.O.	COURT NO. 2	Order Dtd. 2022-11-14			(Seat No-9)
362	101830/2022	16.11.2022	CRLMC-2643/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-11-17		CRIMINAL MISC-3 (CRL.MIS)	(Seat No-1)
3	10183	16.11.	BLAPL	PRASANN	C.O	COUR	Order Dtd. 2022-11-15			(S

63	1/2022	2022	- 7518/ 2022	A KUMAR PATRA	.	T NO. 5				ea t No - 1)
364	10183 2/2022	16.11. 2022	ABLAP L- 13992 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 1)
365	10183 3/2022	16.11. 2022	CRLMC - 1493/ 2020	SIBA PRASAD SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-11-14			(S ea t No - 1)
366	10183 4/2022	16.11. 2022	BLAPL - 3198/ 2022	NIRANJA N MALLICK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15			(S ea t No - 1)
367	10183 5/2022	16.11. 2022	ABLAP L- 13906 /2022	R.N. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-14			(S ea t No - 1)
368	10183 6/2022	16.11. 2022	CRLMC - 2432/ 2022	K. P. BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-14			(S ea t No - 1)
369	10183 7/2022	16.11. 2022	ABLAP L- 9474/ 2022	B R MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15			(S ea t No - 1)
370	10183 8/2022	16.11. 2022	ABLAP L- 13673 /2022	T.R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 1)
371	10183 9/2022	16.11. 2022	CRLMC - 555/2 014	GANESWA R JAYASIN GH	C.O .	COUR T NO. 12	Order Dtd. 2022-11-11			(S ea t No - 1)

372	101840/2022	16.11.2022	BLAPL - 4498/2022	A MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2022-11-15			(Seat No - 1)
373	101841/2022	16.11.2022	ABLAP L- 13646/2022	B.S. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-14			(Seat No - 1)
374	101842/2022	16.11.2022	CRLMC - 2752/2022	DILLIP KUMAR MALLICK	C.O .	COURT NO. 12	Order Dtd. 2022-11-11			(Seat No - 1)
375	101843/2022	16.11.2022	BLAPL - 10303/2022	SUVENDU BARIK	C.O .	COURT NO. 5	Order Dtd. 2022-11-15			(Seat No - 1)
376	101844/2022	16.11.2022	ABLAP L- 13584/2022	P.K. MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2022-11-14		CRMINAL MISC-2 (BAIL-2)	(Seat No - 7)
377	101845/2022	16.11.2022	ABLAP L- 14275/2022	N. PANDA	C.O .	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 7)
378	101846/2022	16.11.2022	WP (C) - 21213/2017	LAXMAN BHOI	C.O .	COURT NO. 8	Order Dtd. 2022-11-14		WRIT BRANCH-7	(Seat No - 5)
379	101847/2022	16.11.2022	ABLAP L- 13120/2022	SARAT DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 5)
380	101848/2022	16.11.2022	ABLAP L- 14277/2022	SRINIBASH MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No -)

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3 8 1	10184 9/202 2	16.11. 2022	WP (C) - 16472 /2016	S.K.PAR IDA	C.O .	COUR T NO. 16	Order Dtd. 2022-11-15		WRIT BRANC H-7	(S ea t No - 18)
3 8 2	10185 0/202 2	16.11. 2022	ABLAP L- 14279 /2022	J. KAMILA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 8 3	10185 1/202 2	16.11. 2022	ABLAP L- 13096 /2022	B.N. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 18)
3 8 4	10185 2/202 2	16.11. 2022	ABLAP L- 14281 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 8 5	10185 3/202 2	16.11. 2022	ABLAP L- 13096 /2022	KARTIK CHANDRA TRIPATH Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 18)
3 8 6	10185 4/202 2	16.11. 2022	ABLAP L- 14282 /2022	R. R. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 8 7	10185 5/202 2	16.11. 2022	ABLAP L- 14283 /2022	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 8 8	10185 6/202 2	16.11. 2022	ABLAP L- 13048	DEBENDR A SWAIN	C.O .	COUR T NO.	Order Dtd. 2022-11-14			(S ea t

			/2022			2 OLD				No - 18)
3 8 9	10185 7/202 2	16.11. 2022	ABLAP L- 14284 /2022	R. K. DEHURY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 9 0	10185 8/202 2	16.11. 2022	WP (C) - 4835/ 2018	M.K.MOH ANTY	C.O .	DR (J)	Order Dtd. 2022-11-15			(S ea t No - 18)
3 9 1	10185 9/202 2	16.11. 2022	ABLAP L- 14287 /2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 9 2	10186 0/202 2	16.11. 2022	ABLAP L- 14290 /2022	S. K. MAHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-18			(S ea t No - 18)
3 9 3	10186 1/202 2	16.11. 2022	ABLAP L- 14291 /2022	JYOTISH RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 18)
3 9 4	10186 2/202 2	16.11. 2022	WP (C) - 29449 /2013	A.SUNDA RAY	C.O .	COUR T NO. 17	Order Dtd. 2022-11-14			(S ea t No - 18)
3 9 5	10186 3/202 2	16.11. 2022	ABLAP L- 14292 /2022	A. K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-11-24			(S ea t No - 18)

396	101864/2022	16.11.2022	ABLAP L-14293/2022	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-11-25			(Seat No - 18)
397	101865/2022	16.11.2022	ABLAP L-14294/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 18)
398	101866/2022	16.11.2022	ABLAP L-13002/2022	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 18)
399	101867/2022	16.11.2022	ABLAP L-14295/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2022-11-25			(Seat No - 18)
400	101868/2022	16.11.2022	WP (C) - 29950/2022	J.P.KAR	C.O.	COURT NO. 5	Order Dtd. 2022-11-14			(Seat No - 18)
401	101869/2022	16.11.2022	ABLAP L-14300/2022	R. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2022-11-25			(Seat No - 18)
402	101870/2022	16.11.2022	ABLAP L-14301/2022	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 18)
403	101871/2022	16.11.2022	ABLAP L-13002/2022	SWAYAMP RAVA SAHU	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 18)

						OLD				- 18)
4 0 4	10187 2/202 2	16.11. 2022	WP (C) - 29377 /2022	S.BARIK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-14			(S ea t No - 18)
4 0 5	10187 3/202 2	16.11. 2022	ABLAP L- 12906 /2022	H.K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 18)
4 0 6	10187 4/202 2	16.11. 2022	WP (C) - 28964 /2022	R.B.MIS HRA	C.O .	COUR T NO. 5	Order Dtd. 2022-11-14	WRIT BRANC H-1		(S ea t No - 3)
4 0 7	10187 5/202 2	16.11. 2022	BLAPL - 5536/ 2022	GANESH SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15			(S ea t No - 3)
4 0 8	10187 6/202 2	16.11. 2022	ABLAP L- 14265 /2022	BIKASH PARIJA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-14			(S ea t No - 3)
4 0 9	10187 7/202 2	16.11. 2022	CONTC - 4280/ 2022	NIRANJA N MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 3)
4 1 0	10187 8/202 2	16.11. 2022	ABLAP L- 14266 /2022	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-11-14			(S ea t No - 3)
4 1 1	10187 9/202 2	16.11. 2022	CONTC - 4281/ 2022	NIRANJA N MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 3)

4 1 2	10188 0/202 2	16.11. 2022	ABLAP L- 14267 /2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-14			(S ea t No - 3)
4 1 3	10188 1/202 2	16.11. 2022	OJC- 16322 /2001	S L PATTNAI K	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 3)
4 1 4	10188 2/202 2	16.11. 2022	WP (C) - 13120 /2007	P K RATH	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 3)
4 1 5	10188 3/202 2	16.11. 2022	WP (C) - 202/2 022	M N MOHANTY	C.O .	COUR T NO. 4	Order Dtd. 2022-11-15			(S ea t No - 3)
4 1 6	10188 4/202 2	16.11. 2022	WP (C) - 202/2 022	P C DAS	C.O .	COUR T NO. 4	Order Dtd. 2022-11-15			(S ea t No - 3)
4 1 7	10188 5/202 2	16.11. 2022	WP (C) - 18306 /2022	K C NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 3)
4 1 8	10188 6/202 2	16.11. 2022	WP (C) - 29714 /2022	C R KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15		WRIT BRANC H-1	(S ea t No - 4)
4 1 9	10188 7/202 2	16.11. 2022	WP (C) - 29874 /2022	A K BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 0	10188 8/202 2	16.11. 2022	WP (C) - 30025 /2022	SANGRAM DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)

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4 2 1	10188 9/202 2	16.11. 2022	WP (C) - 30114 /2022	S PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 2	10189 0/202 2	16.11. 2022	WP (C) - 30002 /2022	P K MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 3	10189 1/202 2	16.11. 2022	WP (C) - 30002 /2022	D J NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 4	10189 2/202 2	16.11. 2022	WP (C) - 30530 /2022	ASUTOSH MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 5	10189 3/202 2	16.11. 2022	WP (C) - 30154 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 6	10189 4/202 2	16.11. 2022	WP (C) - 30166 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 7	10189 5/202 2	16.11. 2022	WP (C) - 30171 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 8	10189 6/202 2	16.11. 2022	WP (C) - 30177 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No - 4)
4 2 9	10189 7/202 2	16.11. 2022	WP (C) - 30146 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-11-15			(S ea t No

										-4)
430	101898/2022	16.11.2022	WP (C) - 11524/2007	K N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No - 4)
431	101899/2022	16.11.2022	WPC (O A) - 2464/2014	C SAHU	C.O.	COURT NO. 14	Order Dtd. 2022-11-11			(Seat No - 4)
432	101900/2022	16.11.2022	BLAPL - 1294/2021	M NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022-11-14			(Seat No - 4)
433	101901/2022	16.11.2022	WPC (O AC) - 58/2019	SARAT KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 4)
434	101902/2022	16.11.2022	WPC (O AC) - 3934/2014	SARAT KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 4)
435	101903/2022	16.11.2022	ARBA- 1/2006	ASHOK KUMAR RANA	C.O.	COURT NO. 4	Order Dtd. 2022-12-06		M.J.C.	(Seat No - 2)
436	101904/2022	16.11.2022	WPC (O A) - 1078/2019	P K NANDA	GENERAL		Order Dtd. 2022-10-10	25/03/2019		(Seat No - 2)
437	101905/2022	16.11.2022	WP (C) - 13909/2017	P K PATRI	GENERAL		Order Dtd. 2017-12-18		WRIT BRANC H-1	(Seat No - 2)
438	101906/2022	16.11.2022	CMP- 928/2022	P. K. JENA	C.O.	COURT NO.	Order Dtd. 2022-11-14			(Seat

						20			No-2)
439	101907/2022	16.11.2022	WP (C) - 14612/2019	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-11-14		(Seat No-2)
440	101908/2022	16.11.2022	WP (C) - 28260/2019	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-11-14		(Seat No-2)
441	101909/2022	16.11.2022	WPC (O A) - 1655/2015	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2022-08-03		(Seat No-2)
442	101910/2022	16.11.2022	WP (C) - 28636/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 22	Order Dtd. 2022-11-15		(Seat No-2)
443	101911/2022	16.11.2022	WP (C) - 28636/2022	S. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-11-15		(Seat No-2)
444	101912/2022	16.11.2022	WP (C) - 30312/2022	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-11-15		(Seat No-2)
445	101913/2022	16.11.2022	CRLMC - 2024/2016	JANMEJAY PARIDA	C.O.	COURT NO. 10	Order Dtd. 2022-11-15		(Seat No-2)
446	101914/2022	16.11.2022	CRLMC - 1005/2017	RAJAT DAS	C.O.	COURT NO. 10	Order Dtd. 2022-11-15		(Seat No-2)
447	101915/2022	16.11.2022	BLAPL -	B. N. MOHAPAT	C.O.	COURT	Order Dtd. 2022-11-15		(Seat

7	2		4975/ 2022	RA		NO. 2 OLD				t No - 2)
4 4 8	10191 6/202 2	16.11. 2022	BLAPL - 5443/ 2022	SOMANAT H MITRA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15			(S ea t No - 2)
4 4 9	10191 7/202 2	16.11. 2022	BLAPL - 5554/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15			(S ea t No - 2)
4 5 0	10191 8/202 2	16.11. 2022	BLAPL - 5552/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15			(S ea t No - 2)
4 5 1	10191 9/202 2	16.11. 2022	BLAPL - 5574/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15			(S ea t No - 2)
4 5 2	10192 0/202 2	16.11. 2022	BLAPL - 1093/ 2022	GANESWA R JAYASIN GH	C.O .	COUR T NO. 11	Order Dtd. 2022-11-30		CRMIN AL MISC- 2 (BAI L-2)	(S ea t No - 16)
4 5 3	10192 1/202 2	16.11. 2022	BLAPL - 1082/ 2022	ASHOK KUMAR RANA	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15			(S ea t No - 16)
4 5 4	10192 2/202 2	16.11. 2022	BLAPL - 571/2 021	SAMIR BARIK	C.O .	COUR T NO. 5	Order Dtd. 2022-11-15			(S ea t No - 16)
4 5 5	10192 3/202 2	16.11. 2022	BLAPL - 1021/ 2022	B. R. SENAPAT I	C.O .	COUR T NO. 11	Order Dtd. 2022-11-15			(S ea t No

										-16)
456	101924/2022	16.11.2022	WP (C) - 30048/2022	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-11-15		WRIT BRANCH-1	(Seat No - 30)
457	101925/2022	16.11.2022	WP (C) - 30615/2022	PRAKASH	C.O.	COURT NO. 22	Order Dtd. 2022-11-15		WRIT BRANCH-1	(Seat No - 31)
458	101926/2022	16.11.2022	ABLAP L- 14285/2022	YASHOBANT DAS	C.O.	COURT NO. 2	Order Dtd. 2022-11-23			(Seat No - 31)
459	101927/2022	16.11.2022	WP (C) - 13117/2007	PRADEEP KUMAR RATH	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 31)
460	101928/2022	16.11.2022	WP (C) - 13146/2007	PRADEEP KUMAR RATH	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 31)
461	101929/2022	16.11.2022	WP (C) - 13899/2007	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 31)
462	101930/2022	16.11.2022	WP (C) - 10528/2007	L. K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-11-14			(Seat No - 31)
4	10193	16.11.	OJC-	BIKRAM	C.O	COUR	Order Dtd. 1993-12-16		WRIT	(S

63	1/2022	2022	9022/1992	BEHERA .	T NO. 22			BRANCH-5	Seat No - 20)
464	101932/2022	16.11.2022	WP (C) - 12573/2016	S. K. BISWAL	C.O .	COURT NO. 6	Order Dtd. 2022-11-15	WRIT BRANCH-5	(Seat No - 47)
465	101933/2022	16.11.2022	BLAPL - 1940/2022	MANORAN JAN PADHI	C.O .	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL MISC-2 (BAIL-2)	(Seat No - 10)
466	101934/2022	16.11.2022	CRLMP - 2066/2022	JANMEJAY PARIDA	C.O .	COURT NO. 6	Order Dtd. 2022-11-28	WRIT BRANCH-6	(Seat No - 35)
467	101935/2022	16.11.2022	TRP (C) - 401/2022	NIRANJAN ROUT	C.O .	COURT NO. 1	Order Dtd. 2022-12-12		(Seat No - 35)
468	101936/2022	16.11.2022	TRP (C) - 347/2022	M. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2022-12-12		(Seat No - 35)
469	101937/2022	16.11.2022	TRPCR L- 91/2022	S. MOHARANA	C.O .	COURT NO. 1	Order Dtd. 2022-12-12		(Seat No - 35)
470	101938/2022	16.11.2022	CMP- 463/2022	S. MOHARANA	C.O .	COURT NO. 20	Order Dtd. 2022-11-15		(Seat No -

										35)
471	101939/2022	16.11.2022	TRP (C) - 335/2022	RAMAKANTA SAHOO	C.O.	COURT NO. 8	Order Dtd. 2022-12-12			(Seat No - 35)
472	101940/2022	16.11.2022	WP (C) - 5709/2016	PRADEEP KUMAR PAL	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 35)
473	101941/2022	16.11.2022	WP (C) - 14494/2022	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-10-17			(Seat No - 35)
474	101942/2022	16.11.2022	WP (C) - 14492/2022	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-10-17			(Seat No - 35)
475	101943/2022	16.11.2022	WPC (O AC) - 931/2014	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 35)
476	101944/2022	16.11.2022	WPC (O AC) - 892/2015	B. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-11-14			(Seat No - 35)
477	101945/2022	16.11.2022	FAO- 453/2020	P K PATRI	GENERAL		Order Dtd. 2022-06-02		MISC. APPEAL SEC.	(Seat No - 5)
478	101946/2022	16.11.2022	WP (C) - 3381/	R C ROUT	C.O.	DR (J)	Order Dtd. 2022-11-16			(Seat

			2022							No-5)
479	101947/2022	16.11.2022	CMP-1679/2017	S SETHI	GENERAL		Order Dtd. 2022-05-10			(Seat No-5)
480	101948/2022	16.11.2022	CRLMP-1092/2022	A K PANDA	GENERAL		Order Dtd. 2022-11-04		WRIT BRANCH-4	(Seat No-19)
481	101949/2022	16.11.2022	CMAPL-149/2011	P K MISHRA	GENERAL		Petition		M.J.C.	(Seat No-3)
482	101950/2022	16.11.2022	FA-52/1975	R B MISHRA	GENERAL		Order Dtd. 1991-11-22			(Seat No-3)
483	101951/2022	16.11.2022	TRP(C)-303/2022	B N MOHAPATRA	GENERAL		Order Dtd. 2022-11-02			(Seat No-3)
484	101952/2022	16.11.2022	BLAPL-9181/2004	L N RATSINGH	GENERAL		Order Dtd. 2005-04-19			(Seat No-3)
485	101953/2022	16.11.2022	ABLAPL-7362/2021	S P PANDA	GENERAL		Order Dtd. 2021-12-03			(Seat No-3)
486	101954/2022	16.11.2022	ABLAPL-19030/2016	R R NAYAK	GENERAL		Order Dtd. 2016-12-08		CRMINAL MISC-2 (BAIL-2)	(Seat No-15)

487	101955/2022	16.11.2022	ABLAP L-10853/2021	S. CHOUDHURY	GENERAL		Order Dtd. 2021-12-07			(Seat No - 15)
488	101956/2022	16.11.2022	OJC-5253/1998	M NAYAK	GENERAL		Order Dtd. 2000-06-26		WRIT BRANCH-8	(Seat No - 39)
489	101957/2022	16.11.2022	OJC-270/1996	T BAG	GENERAL		Order Dtd. 2008-02-12 Petition, Annexure, Counter, Rejoinder,		WRIT BRANCH-6	(Seat No - 16)
490	101958/2022	16.11.2022	RSA-421/2013	P C MOHANTY	GENERAL		Order Dtd. 2022-08-05	12/9/2022		(Seat No - 16)
491	101959/2022	16.11.2022	RSA-447/2012	P R SWAIN	GENERAL		Order Dtd. 2022-10-20		CERTIFIED COPY OF EXTRA PASSED BY TAHASILDAR KANIKA	(Seat No - 16)
492	101960/2022	16.11.2022	WP (C) - 18298/2014	K C SWAIN	GENERAL		Order Dtd. 2020-07-03			(Seat No - 16)
493	101961/2022	16.11.2022	CRLA-733/2021	MANOJ KUMAR PANI	C.O.	COURT NO. 6	Order Dtd. 2022-11-15		CRIMINAL APPEAL	(Seat No - 1)
499	101962/2022	16.11.2022	CRLREV-	J. C. BARAL	C.O.	COURT	Order Dtd. 2022-11-11			(Seat No - 1)

4	2		325/2022			NO. 5				t No - 1)
495	101963/2022	16.11.2022	WP (C) - 23102/2013	A B MALLICK	GENERAL		Order Dtd. 2022-09-30			(Seat No - 1)
496	101964/2022	16.11.2022	WP (C) - 25033/2013	D R RATH	GENERAL		PetitionAnnexure,		WRIT BRANCH-6	(Seat No - 36)
497	101965/2022	16.11.2022	WP (C) - 19951/2020	D R RATH	GENERAL		Order Dtd. 2021-09-09			(Seat No - 36)
498	101966/2022	16.11.2022	WP (C) - 29787/2022	A K SWAIN	GENERAL		Order Dtd. 2022-11-14		WRIT BRANCH-1	(Seat No - 4)
499	101967/2022	16.11.2022	WP (C) - 21781/2022	M K RATH	GENERAL		Order Dtd. 2022-10-21			(Seat No - 4)
500	101968/2022	16.11.2022	WP (C) - 21118/2022	G R JENA	GENERAL		Order Dtd. 2022-09-12			(Seat No - 4)
501	101969/2022	16.11.2022	WP (C) - 11792/2009	M ROUT	GENERAL		Order Dtd. 2011-08-01		WRIT BRANCH-5	(Seat No - 21)
502	101970/2022	16.11.2022	TRPCR L- 76/2021	SUVENDU BARIK	GENERAL		Order Dtd. 2022-10-14			(Seat No

										- 21)
5 0 3	10197 1/202 2	16.11. 2022	CRLMA - 209/2 012	DILLIP SAMAL	GEN ERA L			Order Dtd. 2015-10-06		(S ea t No - 21)
5 0 4	10197 2/202 2	16.11. 2022	ABLAP L- 14302 /2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2		Order Dtd. 2022-11-15		(S ea t No - 21)
5 0 5	10197 3/202 2	16.11. 2022	WA- 1326/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 3		Order Dtd. 2022-11-15		(S ea t No - 21)
5 0 6	10197 4/202 2	16.11. 2022	CONTC - 3630/ 2020	PRASANT A KUMAR JENA	C.O .	COUR T NO. 3		Order Dtd. 2022-11-15		(S ea t No - 21)
5 0 7	10197 5/202 2	16.11. 2022	ABLAP L- 14296 /2022	R. K. MALLICK	C.O .	COUR T NO. 2		Order Dtd. 2022-11-15		(S ea t No - 21)
5 0 8	10197 6/202 2	16.11. 2022	WP (C) - 24273 /2022	S. K. SINGH	C.O .	COUR T NO. 3		Order Dtd. 2022-11-15		(S ea t No - 21)
5 0 9	10197 7/202 2	16.11. 2022	ABLAP L- 7505/ 2022	KSHITIS H	C.O .	COUR T NO. 2 OLD		Order Dtd. 2022-11-15	CRMIN AL MISC- 2 (BAI L-2)	(S ea t No - 11)
5	10197	16.11.	ABLAP	PRASANT	C.O	COUR		Order Dtd. 2022-11-15		(S

10	8/2022	2022	L-8531/2019	A KUMAR DAS	.	T NO. 7				eat No - 11)
511	101979/2022	16.11.2022	ABLAP L-14087/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
512	101980/2022	16.11.2022	ABLAP L-13999/2022	SOMANATH MITRA	C.O.	COURT NO. 2	Order Dtd. 2022-11-25			(Seat No - 11)
513	101981/2022	16.11.2022	ABLAP L-13929/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
514	101982/2022	16.11.2022	ABLAP L-13857/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
515	101983/2022	16.11.2022	ABLAP L-13856/2022	SAMIR BARIK	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
516	101984/2022	16.11.2022	ABLAP L-13838/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-11-25			(Seat No - 11)
517	101985/2022	16.11.2022	ABLAP L-13835/2022	PRASANTA KUMAR PATRI	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No -

										11)
518	101986/2022	16.11.2022	ABLAP L-13817/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
519	101987/2022	16.11.2022	ABLAP L-13813/2022	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
520	101988/2022	16.11.2022	ABLAP L-13804/2022	SATYABRATA SENAPATI	C.O.	COURT NO. 2	Order Dtd. 2022-11-24			(Seat No - 11)
521	101989/2022	16.11.2022	ABLAP L-13640/2022	NIRANJAN MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-15			(Seat No - 11)
522	101990/2022	16.11.2022	ABLAP L-14156/2022	SK. KALIM UDDIN	C.O.	COURT NO. 2	Order Dtd. 2022-11-15			(Seat No - 11)
523	101991/2022	16.11.2022	WP (C) - 30540/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-28		WRIT BRANCH-8	(Seat No - 42)
524	101992/2022	16.11.2022	CRLMC - 516/2016	D. C. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2022-11-15			(Seat No - 42)
52	101993/2022	16.11.2022	BLAPL -	R. K. MALLICK	C.O.	COURT	Order Dtd. 2022-11-14			(Seat

5	2		4612/ 2022			NO. 17				t No - 42)
5 2 6	10199 4/202 2	16.11. 2022	BLAPL - 7709/ 2021	R. K. MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2022-11-14			(S ea t No - 42)
5 2 7	10199 5/202 2	16.11. 2022	BLAPL - 3642/ 2022	R. K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 42)
5 2 8	10199 6/202 2	16.11. 2022	CRLMC - 758/2 021	SURENDR A DAS	GEN ERA L		Order Dtd. 2021-11-02		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 2)
5 2 9	10199 7/202 2	16.11. 2022	BLAPL - 9518/ 2022	P.BASTI A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 2)
5 3 0	10199 8/202 2	16.11. 2022	ABLAP L- 13023 /2022	B.N.MOH APATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 2)
5 3 1	10199 9/202 2	16.11. 2022	ABLAP L- 13008 /2022	B.N.MOH APATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 2)
5 3 2	10200 0/202 2	16.11. 2022	ABLAP L- 10368 /2022	P.K.MIS HRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 2)
5 3 3	10200 1/202 2	16.11. 2022	ABLAP L- 4066/ 2022	P.K.JEN A	C.O .	COUR T NO. 2	Order Dtd. 2022-11-11			(S ea t No

						OLD				- 2)
5 3 4	10200 2/202 2	16.11. 2022	ABLAP L- 11941 /2022	S.BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-15			(S ea t No - 2)
5 3 5	10200 3/202 2	16.11. 2022	ABLAP L- 10300 /2022	S.DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 2)
5 3 6	10200 4/202 2	16.11. 2022	CRLMC - 2900/ 2022	H GENA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-11			(S ea t No - 2)
5 3 7	10200 5/202 2	16.11. 2022	BLAPL - 2829/ 2009	R. DAS	GEN ERA L		Order Dtd. 2009-04-06	CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 4)	
5 3 8	10200 6/202 2	16.11. 2022	ABLAP L- 13441 /2022	P. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-14			(S ea t No - 4)
5 3 9	10200 7/202 2	16.11. 2022	ABLAP L- 14316 /2022	S. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2022-11-25			(S ea t No - 4)
5 4 0	10200 8/202 2	16.11. 2022	ABLAP L- 13827 /2022	JAYADEB A BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2022-11-15			(S ea t No - 4)
5 4 1	10200 9/202 2	16.11. 2022	CRLMC - 3460/ 2022	H. K. PATRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16			(S ea t No - 4)
5 4 2	10201 0/202 2	16.11. 2022	CRLMC - 3458/ 2022	H. K. PATRA	C.O .	COUR T NO.	Order Dtd. 2022-11-16			(S ea t

			2022			12				No - 4)
5 4 3	10201 1/202 2	16.11. 2022	CRLMC - 3455/ 2022	H. K. PATRA	C.O .	COUR T NO. 12	Order Dtd. 2022-11-16			(S ea t No - 4)

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